

①


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.29/31/HDB/2018
NAME OF THE COMPANY	SMS Lifesciences India Ltd
NAME OF THE PETITIONER(S)	SMS Lifesciences India Ltd
NAME OF THE RESPONDENT(S)	The Regional Provident Fund Commissioner-II EPFO Others
UNDER SECTION	31 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SUDHIR BABU	PCS	SUDHIRINC@YAHOO.COM mobile : 9985523338	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard C.Sudhir Babu learned PCS for the Petitioner issue notices to all the Respondents and intimate the next date of hearing.

Post the case on 28th February 2018.



Member (T)



Member (J)